

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 8 of 2010 &
IA No. 15 of 2010**

Dated: 25th February, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Sitapuram Power Ltd.
Versus**

.... Appellant (s)

Transmission Corporation of Andhra Pradesh & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : Ms. Surbhi Sharma & Mr. A. Dwivedi
for R.1 & 2

ORDER

It is reported by the learned counsel for the Appellant that all the Respondents have been served.

Ms. Surbhi Sharma, the learned counsel, appears on behalf of Respondent Nos. 1 and 2.

Instead of considering the prayer in the I.A. No. 15 of 2010, we feel that the matter could be posted for final disposal by fixing an early date. Accordingly, post the matter on **22.03.2010** for final disposal. In the meantime, the learned counsel for the Respondent Nos. 1 & 2 is directed to file the Counter on or before 19.03.2010 after serving an advance copy on the other side.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**